- (c) whether Air India would claim compensation from Boeing Company for delaying the delivery of aircrafts; and
- (d) if so, the amount of compensation worked out by the management of Air India?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. The delivery of 27 B787, which were due for delivery from September, 2008 to October, 2011, was delayed by Boeing due to production/design problems and various other reasons.

(c) and (d) Yes, Sir. Because of confidentiality Clause in the Purchase Agreement signed between Air India and Boeing, the quantum of compensation cannot be disclosed.

## New airport at Jalgaon in Maharashtra

†487. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the construction work on the new airport at Jalgaon in Maharashtra has been completed;
  - (b) if so, the details thereof;
  - (c) if not, by when it would be completed; and
- (d) the details of the amount spent so far on the construction of the said airport?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (d) Yes, Sir. Construction work on Phase I of the new airport at Jalgaon in Maharashtra to facilitate operation of ATR-72 type of aircraft has been completed at a cost of Rs. 61 crores and the airport was formally commissioned on 23rd March, 2012.

## Measures for boosting aviation sector

488. SHRI KANWAR DEEP SINGH:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether all airlines in the country are making losses except Indigo;

<sup>†</sup>Original notice of the question was received in Hindi.

- (b) if so, whether Government intends to allow global airlines to partner with large Indian companies and offer them incentives to boost aviation sector;
  - (c) if so, the details thereof; and
  - (d) if not, how does Government intend to revive the aviation industry?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir. Beside M/s. IndiGo Airlines, M/s. SpiceJet and M/s. Go Air have also shown profit for the FY 2010-11.

- (b) and (c) The matter of allowing FDI by foreign airlines in domestic airlines is under examination of Government.
- (d) The Government has taken several measures to revive the aviation industry and ensure long term viability of the sector.
  - (1) A Working Group was constituted under the Chairmanship of Secretary, Civil Aviation with Finance Secretary; Secretary, Financial Services; Secretary, M/o Petroleum & Natural Gas; DGFT and Joint Secretary, Civil Aviation to discuss the factors causing stress in civil aviation and to suggest solutions to the same. Based on its recommendations following step have been taken by Government.
    - (i) The issue of rationalization of VAT on ATF, has been taken up with the State Govts.
    - (ii) Director General of Foreign Trade has allowed direct import of ATF by airlines on actual user basis.
    - (iii) The Ministry has undertaken a study of ATF pricing and fiscal structure through experts. The report has been submitted to Ministry of Civil Aviation.
  - (2) ECB upto \$ USD 1 billion has been permitted for the airlines to meet their working capital requirement.

## Dharmadhikari Committee Report on Air India

489. SHRI D. RAJA:

SHRI NAND KUMAR SAI:

Will the Minister of CIVIL AVIATION be pleased to state: